

**LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)**

| <b>SI. No.</b> | <b>Designation</b>                                               | <b>Name/(S/Shri)</b>        | <b>Contact Details</b>                                                                                                                                                                                                                                                                              | <b>Date of Appointment</b>                           | <b>Date of Expiry of Term</b>                                                                         |
|----------------|------------------------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|-------------------------------------------------------------------------------------------------------|
| 1.             | Attorney General for India                                       | <b>R. VENKATARAMANI</b>     | Residence & Office: 10, Motilal Nehru Marg, New Delhi-110001<br>Tel: 011-23383254, 011-20818150<br>Fax- 011-23782101 (0)<br>Email- <a href="mailto:attorney-general@gov.in">attorney-general@gov.in</a>                                                                                             | 01.10.2022.                                          | For a period of three years i.e. till <b>30.09.2025</b>                                               |
| 2.             | Solicitor General of India                                       | <b>TUSHAR MEHTA</b>         | Res:10, Akbar Road, New Delhi-110001. Chamber No. 25A, 2 <sup>nd</sup> Floor, Supreme Court, New Delhi<br>Ph. 011-21411446<br>Mob: 09824009478<br>Email: <a href="mailto:tusharmehta.sg@gmail.com">tusharmehta.sg@gmail.com</a>                                                                     | 10.10.2018<br><b>(Reappointed w.e.f. 01.07.2023)</b> | For a period of three years i.e. till <b>30.06.2026</b> or until further orders whichever is earlier  |
| 3.             | Additional Solicitor General for India                           | <b>VIKRAMJIT BANERJEE</b>   | Chamber/residence: C-67, 2 <sup>nd</sup> floor, Nizamuddin East, New Delhi-110013<br>Mob: 9910087714<br>Tel. 011-24354746<br>Email: <a href="mailto:vikramjit.b@gmail.com">vikramjit.b@gmail.com</a> , <a href="mailto:officeofvikramjitbanerjee@gmail.com">officeofvikramjitbanerjee@gmail.com</a> | 05.03.2018<br><b>(Reappointed w.e.f. 01.07.2023)</b> | For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier |
| 4.             | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>K. M. NATARAJ</b>        | Law officer's chambers, Supreme Court, tilak road, New Delhi-110001,<br>Tel: 011-23384630<br>Res. Bungalow No. 28, Canning Lane, New Delhi-110001<br>Mob-09845000171<br>Email: <a href="mailto:kmnasgsc@gmail.com">kmnasgsc@gmail.com</a>                                                           | 14.01.2019<br><b>(Reappointed w.e.f. 01.07.2023)</b> | For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier |
| 5.             | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>SURYAPRAKSSH V. RAJU</b> | Office: SE-124, Supremecourt Of India, Bhagwandas Road, New Delhi. Res: 12a, Lodhi Estate, New Delhi- 110001<br>Mob:7926853003,7926853005<br>Email: <a href="mailto:svrajustenioradvocate@gmail.com">svrajustenioradvocate@gmail.com</a>                                                            | 30.06.2020<br><b>(Reappointed w.e.f. 30.06.2023)</b> | For a period of three years i.e. till <b>29.06.2026</b> or until further orders, whichever is earlier |

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|-----|------------------------------------------------------------------|-----------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|--------------------------------------------------------------------------------------------------------|
| 6.  | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>N. VENKATARAMAN</b>                        | Office: SE-121, 2nd Floor, Pandara road, New Delhi- 110003<br>Res: AB-2, PANDARA ROAD, New Delhi- 110003.<br>Mob- 9841019709<br>Email: <a href="mailto:nv@nvenkat.com">nv@nvenkat.com</a>                                                                 | 30.06.2020<br><b>(Reappointed w.e.f. 30.06.2023)</b> | For a period of three years i.e. till <b>29.06.2026</b> or until further orders, whichever is earlier. |
| 7.  | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>MS. AISHWARYA BHATI</b>                    | Office: 57, Lodi estate, New Delhi- 110003.<br>Mob: 9350852003<br>Tel: 011-201818152<br>Email: <a href="mailto:aishwaryabhathi@gmail.com">aishwaryabhathi@gmail.com</a>                                                                                   | 30.06.2020<br><b>(Reappointed w.e.f. 30.06.2023)</b> | For a period of three years i.e. till <b>29.06.2026</b> or until further orders, whichever is earlier  |
| 8.  | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>S. DWARAKANATH</b>                         | Chamber No.06, ILI building, Bhagwan Das Road, New Delhi - 110001.<br>Mob: 9849553375<br>Tel: 040-23356130<br>Email: <a href="mailto:asgdwarak@gmail.com">asgdwarak@gmail.com</a>                                                                         | <a href="#">10.09.2024</a>                           | For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier  |
| 9.  | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>MS. ARCHANA PATHAK DAVE</b>                | Office: 530, Pocket E, Mayur Vihar Phase 2, New Delhi-110091<br>Mob: 9971222581<br>Email: <a href="mailto:archana.p.dave@gmail.com">archana.p.dave@gmail.com</a>                                                                                          | <a href="#">10.09.2024</a>                           | For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier  |
| 10. | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>S. D. SANJAY</b>                           | C-41, Jangpura Extension, New Delhi K-10, Jangpura Extension, New Delhi<br>Mob: 9835024488, 9334129925<br>Email: <a href="mailto:sdsanjayasg@gmail.com">sdsanjayasg@gmail.com</a><br><a href="mailto:sdsanjayasgsc@gmail.com">sdsanjayasgsc@gmail.com</a> | <a href="#">10.09.2024</a>                           | For a period of three Years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier  |
| 11. | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>BRIJENDER CHAHAR</b>                       | Office:C-253, First floor, Defence colony, New Delhi-110024<br>Mob: 9811006761<br>Tel: 011-24336761, 23070930, 2275P9122<br>Email: <a href="mailto:chaharbs@hotmail.com">chaharbs@hotmail.com</a>                                                         | <a href="#">10.09.2024</a>                           | For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier  |
| 12. | Additional Solicitor General for India<br><b>(Supreme Court)</b> | <b>RAJKUMAR BHASKARTHAKARE (Raja Thakare)</b> | 301, Maruti mansion, 17 Raghunath Dadaji Street, fort, Mumbai-400001<br>Mob: 9821110714<br>Email: <a href="mailto:raja.thakare@gmail.com">raja.thakare@gmail.com</a>                                                                                      | <a href="#">10.09.2024</a>                           | For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier  |

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| 13. | Additional Solicitor General for India<br><b>(Supreme Court)</b>                   | <b>RAGHAVENDRA P. SHANKAR</b> | Office: C-45, First floor, Nizamuddin east, Delhi- 110013<br>Mob: 9971129444<br>Email: <a href="mailto:raghav@rshankar.net">raghav@rshankar.net</a>                                                                                                                                      | <a href="#">10.09.2024</a>                                                       | For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier        |
| 14. | Additional Solicitor General for India<br><b>(Rajasthan High Court)</b>            | <b>RAJDEEPAK RASTOGI</b>      | B-346, 10-B Scheme, Opp. Narayan Niwas, Gopalpur road, Jaipur-302018 (Rajasthan)<br>Tel: .0141-2760067<br>(M)-09414041552<br>Email: <a href="mailto:rdrastogi.asg@gmail.com">rdrastogi.asg@gmail.com</a>                                                                                 | 28.07.2014<br><b>(Reappointed w.e.f. 01.07.2022)</b>                             | Further term of three years i.e. till <b>30.06.2025</b> or until further orders, whichever is earlier        |
| 15. | Additional Solicitor General for India<br><b>(Punjab &amp; Haryana High Court)</b> | <b>SATYAPAL JAIN</b>          | Kothi No.2224, Sector-15- C, Chandigarh<br>Tel.0172-2772232<br>Fax-0172-4632232<br>Email: <a href="mailto:contact@satyapaljain.com">contact@satyapaljain.com</a> .                                                                                                                       | 08.04.2015<br><b>(Reappointed w.e.f. 01.07.2023)</b>                             | For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier        |
| 16. | Additional Solicitor General for India<br><b>(Allahabad High Court)</b>            | <b>SHASHIPRAKASH SINGH</b>    | Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow- 226020<br>Mob: 9415418194,7388418194<br>Email: <a href="mailto:shashiprakashsingh52@gmail.com">shashiprakashsingh52@gmail.com</a>                                                                            | 09.02.2018<br><b>(Reappointed twice w.e.f. 01.07.2019 and w.e.f. 01.07.2022)</b> | For a further term of three years i.e. till <b>30.06.2025</b> or until further orders, whichever is earlier. |
| 17. | Additional Solicitor General for India<br><b>(High Court of Madras)</b>            | <b>AR. L. SUNDARESAN</b>      | Chamber: No. 247, Additional Law Chambers, High Court buildings, Chennai- 600104 Office: door no. 101/6, 5th street, Padmanabha Nagar, Adyar, Chennai- 600104<br>Mob: 9841277324<br>Tel: 044-24423265, 24433442<br>Email: <a href="mailto:asgiarls67@gmail.com">asgiarls67@gmail.com</a> | 18.12.2022                                                                       | For a period of three years i.e. till <b>17.12.2025</b> or until further orders whichever is earlier         |
| 18. | Additional Solicitor General for India<br><b>(High Court of Calcutta)</b>          | <b>ASOK KUMAR CHAKRABARTI</b> | Address:12, Anjuman ARA Begum Row, 2nd Floor, Tollygunj, Kolkata- 700033. Chamber: 41, Haripada Dutta Lane, Tollygunj, Kolkata-700033<br>Mob: 9874374633<br>Tel: 033-24222797<br>Email: <a href="mailto:sr.adv.asok@gmail.com">sr.adv.asok@gmail.com</a>                                 | 09.07.2022                                                                       | For a period of three years i.e. till <b>08.07.2025</b> or until further orders, whichever is earlier.       |

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| 19. | Additional Solicitor<br>General for India<br><br><b>(High Court of<br/>Delhi)</b>                       | <b>CHETAN SHARMA</b>               | Office: K-8, Jangpura Extension,<br>New Delhi 110014. Residence: 16,<br>Teen Murti Lane, New Delhi-<br>110011<br>Email: chetansharmamailbox@<br>yahoo.co.in;<br><a href="mailto:chetan.asg@gmail.com">chetan.asg@gmail.com</a>                                                                                                    | 01.07.2020<br><br><b>(Reappointed<br/>w.e.f. 01.07.2023)</b> | For a period of three<br>years i.e. till<br><b>30.06.2026</b> or until<br>further orders,<br>whichever is earlier  |
| 20. | Additional Solicitor<br>General for India<br><br><b>(Patna High<br/>Court)</b>                          | <b>DR. KRISHNA<br/>NANDANSINGH</b> | 7, Pataliputra colony, Patna-<br>800013<br>Mob: 9471622028<br>Tel. (Res.): 0612-2263675, 0612-<br>2973016<br>Email: <a href="mailto:asgi.patna@yahoo.com">asgi.patna@yahoo.com</a>                                                                                                                                                | 01.07.2020<br><br><b>(Reappointed<br/>w.e.f. 01.07.2023)</b> | For a period of three<br>years i.e. till<br><b>30.06.2026</b> or until<br>further orders,<br>whichever is earlier  |
| 21. | Additional Solicitor<br>General for India<br><br><b>(High Court of<br/>Jharkhand)</b>                   | <b>ANIL KUMAR</b>                  | Res: 107, Shahdeo Apartment, P.<br>P. Compound, Ranchi- 834001,<br>Jharkhand<br>Off: Chamber No. C-12, New<br>building, Advocate Association,<br>Jharkhand High Court, Doranda<br>Ranchi.<br>Mob: 9431101554<br>Tel: 0651-2331938<br>Email:<br><a href="mailto:anilkumar.addl.sgi@gmail.com">anilkumar.addl.sgi@gmail.com</a>     | 01.08.2022                                                   | For a period of three<br>years i.e. till<br><b>31.07.2025</b> or until<br>further orders,<br>whichever is earlier. |
| 22. | Additional Solicitor<br>General for India<br><br><b>(Karnataka High<br/>Court)</b>                      | <b>KULLOOR ARVIND<br/>KAMATH</b>   | Address: 340 'Kailas', 4th cross<br>GKVK layout jakkur, Bengaluru<br>560064<br>Mob: 9845101342<br>Email: <a href="mailto:kamathlaw@gmail.com">kamathlaw@gmail.com</a>                                                                                                                                                             | 17.10.2023                                                   | For a period of three<br>years i.e. till<br><b>16.10.2026</b> or until<br>further orders,<br>whichever is earlier. |
| 23. | Additional Solicitor<br>General for India<br><br><b>(High Court for<br/>the state of<br/>Telangana)</b> | <b>B. NARASIMHA<br/>SHARMA</b>     | Office: 512, Nilagiri, Aditya<br>enclave, Ameerpet, Hyderabad-<br>38. Residence: 38, Maple town<br>villas, near to Suncity, Rajendra<br>Nagar Mandal, Bandlaguda Jagir,<br>Municipality, Hyderabad- 50086,<br>Telangana.<br>Mob: 9440466775<br>Email:<br><a href="mailto:bnsarmaadvocate@gmail.com">bnsarmaadvocate@gmail.com</a> | 17.10.2023                                                   | For a period of three<br>years i.e. <b>16.10.2026</b><br>or until further orders,<br>whichever is earlier.         |

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| 24. | Additional Solicitor General for India<br><br><b>(High Court of Bombay)</b>              | <b>ANIL CHANDRABALI SINGH</b> | Office: 2nd Floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023<br>Mob: 9820294439<br>Email: <a href="mailto:anilcsinghadv@gmail.com">anilcsinghadv@gmail.com</a>                         | <a href="#">10.03.2025</a> | For a period of three years i.e. <b>09.03.2028</b> or until further orders, whichever is earlier. |
| 25. | Additional Solicitor General for India<br><br><b>(High Court of Andhra Pradesh)</b>      | <b>CHALLA DHANAMJAYA</b>      | #56-4-25, 3rd Floor, Thyagarajan Complex, High School Road, Patamata, Vijaywada-520 010, Andhra Pradesh<br>Mob: 98490 50205<br>Email: <a href="mailto:ghanamjayachalla999@gmail.com">ghanamjayachalla999@gmail.com</a> | <a href="#">27.01.2025</a> | For a period of three years i.e. <b>26.01.2028</b> or until further orders, whichever is earlier. |
| 26. | Additional Solicitor General for India<br><br><b>(High Court of Gujarat)</b>             | <b>VACANT</b>                 | -                                                                                                                                                                                                                      | -                          | -                                                                                                 |
| 27. | Additional Solicitor General for India<br><br><b>(High Court of Chhattisgarh)</b>        | <b>VACANT</b>                 | -                                                                                                                                                                                                                      | -                          | -                                                                                                 |
| 28. | Additional Solicitor General for India<br><br><b>(Gauhati High Court)</b>                | <b>VACANT</b>                 | -                                                                                                                                                                                                                      | -                          | -                                                                                                 |
| 29. | Additional Solicitor General for India<br><br><b>(High Court of Himachal Pradesh)</b>    | <b>VACANT</b>                 | -                                                                                                                                                                                                                      | -                          | -                                                                                                 |
| 30. | Additional Solicitor General for India<br><br><b>(High Court of Jammu &amp; Kashmir)</b> | <b>VACANT</b>                 | -                                                                                                                                                                                                                      | -                          | -                                                                                                 |

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| 31. | Additional Solicitor<br>General for India<br><br><b>(High Court of<br/>Kerala)</b>         | <b>VACANT</b> | - | - | - |
| 32. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Madhya Pradesh)</b> | <b>VACANT</b> | - | - | - |
| 33. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Manipur)</b>        | <b>VACANT</b> | - | - | - |
| 34. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Meghalaya)</b>      | <b>VACANT</b> | - | - | - |
| 35. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Orissa)</b>         | <b>VACANT</b> | - | - | - |
| 36. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Sikkim)</b>         | <b>VACANT</b> | - | - | - |
| 37. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Tripura)</b>        | <b>VACANT</b> | - | - | - |
| 38. | Additional solicitor<br>General for India<br><br><b>(High Court of<br/>Uttarakhand)</b>    | <b>VACANT</b> | - | - | - |

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